

H.H.J. SHRI. D. S. DESHMUKH
ADD SESSIONS JUDGE (C.R.21)
DAILY BOARD : 06/08/2020.

Sr. No.	Case No.	Party Name	Purpose
1	Bail Appln. MCOC 851/ 2020	Sunil Narayan Aagne. V/S State- DCB CID UNIT -7	Hearing
2	A.B.A. 814/ 2020	Jigesh Dilip Saha V/S State- L.T. Marg police station	Hearing
3	CR. B.A. 1688/2020	Vinay kumar v/s. State- D.B. MARG police station	Hearing
4	Bail Appln. MCOC 865/ 2020	Mangesh Jayshankar Pandey v/s Kurar Police station	Hearing
5	A.B.A. 776/2020	Ankit Deepak Jain v/s State - L.T. Marg police station	Hearing
6	Cr. B.A. 1685/2020	Mohd. Fazal Mohd. Hussain Pathan v/s DCB CID UNIT-IX	Reply/Say
7	Cr. Bail Appln. 889 / 2020	Firoz Afsar Khan v/s State - L.T. Marg police station	Reply/ Say
8	CR. B.A. 1669/ 2020	Sharifa Mohd. Hussain Pathan v/s State - DCB CID Unit- IX	Reply/ Say
9	B.A. in MCOC 889/ 2020	Sukesh Kumar L. Suvama v/s. Crime Branch	Reply/say
10	Cr. M.A. 1038/2020	Rajesh Bataviya v/s State - D.B. Marg Police station	Reply/Say
11	Cr. M. A. 1023 / 2020	Indira Vitthal Pujari v/s Crime Branch Unit-7	Reply/Say
12	CR. M.A. 1036/ 2020	Ganesh T. Kavadore v/s State - Sweree Police Station	Appearance
13	Cr. M.A. 1042/2020	Prakash Pradhumanbhai Nariya V/s DRI	Appearance
14	CR. B.A. 1700/2020	Murgan Viraswami Harijan v/s State - Sweree Police Station	Appearance
15	Cr. B.A. 1701/ 2020	Mohd. Ali. Equal v/s Sweree Police Station	Appearance
16	CR. M.A.1041/ 2020	Shivaji D. Dongare v/s. State - Central Railway Police Station	Appearance
17	Cr. B.A. 1695 / 2020	Mohd. Juber Jalil. Ansari v/s Sweree Police Station	Appearance

18	Cr. B.A. 1698/ 2020	Shahrukh Wasim Khan v/s State-Sweree Police Station	Appearance
19	Cr. B.A. 1708/ 2020	Arup Sarveshwar Das v/s DCB CID U-VIII	Appearance
20	Cr. 1710/ 2020	Ujwala M. Patel v/s DCB CID U- VIII	Appearance
21	A.B.A. 1875 / 2020	Harish M. bhatia v/s Wadala Police Station	ORDER
22	A.B.A. 1909/ 2020	Jugalkishor M. Bhatia v/ s Wadala police station	Order
23	CR. B.A. 892/2020	Sagar Anil Sharma v/s DCB CID U-VIII	Order
24	Cr. B.A. 1630/2020	Triza J. Patel / v/s L. T.Marg Police Station	Order
25	A.B.A. 803/ 2020	Chandraprakash J. Gupta v/s Crime Branch U- 7	Order
26	Cr. B.A. 1665/ 2020	Amol Suresh Vanshaj v/s V.P. Road police station	Order